

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 03/2013, 02/2013 & 05/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the orders dated 21.12.2012 & 28.12.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Rahul Sarin
Member**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter(s) of :

Federation of Indian Airlines Vs. AERA & Ors. (DIAL)	Appeal No.03/2013
Mumbai Int'l Airport Pvt. Ltd. (MIAL) Vs. AERA & Anr.(FIA)	Appeal No. 02/2013 (with IA No.16 & 30/2013)
Federation of Indian Airlines Vs. AERA & Ors. (MIAL)	Appeal No. 05/2013

Appearances: Ms. Poonam Verma with Ms. Divya Chaturvedi, Advocates for FIA.
Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA
Mr. Atul Sharma with Mr. Milanka Chaudhury, Mr. Sarojanand Jha, Mr. Amit Ojha & Ms. Garima Sharma, Advocates for DIAL
Mr. Sakya Singha Chaudhuri with Mr. Gautam Chawla & Mr. Shantanu Singh, Advocates for MIAL.

ORDER
11th February, 2014

List these matters on **27th & 28th March, 2014.**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 07/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 08.11.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Delhi Int'l Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. Atul Sharma with Mr. Milanka Chaudhury, Mr. Sarojanand Jha, Mr. Satakshi, Mr. Amit Ojha & Ms. Garima Sharma, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for Respondent No.1

Ms. Poonam Verma with Ms. Divya Chaturvedi, Advocates for Respondent No. 2.

ORDER

11th February, 2014

List the matter alongwith connected matters for hearing on **27th & 28th March, 2014.**

(Rahul Sarin)
Member

(Pravin Tripathi)
Member